

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 136
CP No. 145(ND)/2012

IN THE MATTER OF:

SBPL Infrastructure Ltd. & ors.

APPLICANT / PETITIONER

Vs

M/s. DLF SBPL Developers Pvt. Ltd. & Ors.

RESPONDENT

SECTION:

Under Section 397/398 of the Companies Act

Order delivered on 17.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. Arjun D. Singh, Adv.

For the Respondent

Mr. Navandeeep Singh, Adv.

ORDER

List on 20.05.2020.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)